

**Amendment in examination Bye-laws**

3183. SHRI AVINASH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of students with disabilities who have benefited from the amendment to rule 24 of the examination Bye-laws in 2008, exempting them from the Three Language Formula requirement, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): The Rule 24(iii) of the Central Board of Secondary Education (CBSE) Examination Bye-Laws as amended in 2008 had the option of studying one compulsory language as against two for students with disabilities. This language should be in consonance with the overall spirit of Three Language Formula prescribed by the Board. The State-wise numbers of such students of Class-X is available on the website (cbse.nic.in) of the CBSE.

**Unfair means in examinations**

3184. SHRI AVINASH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any steps have been taken by Government to detect and prevent, use of unfair means by students and teachers to increase the success rate of students in examinations, as also to punish them;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Central Board of Secondary Education (CBSE) has taken various steps to prevent and handle the cases of unfair means. These steps include the appointment of observers/inspectors/flying squads at the examination centers; issuance of detailed guidelines for dealing with unfair means cases; release of notification every year before examination indicating penalties to refrain students to use unfair means in the examination. The cases of teachers are dealt by individual schools in accordance with their disciplinary/conduct rules.

(c) Does not arise.

**Review of NCERT text books**

3185. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government seeks to review NCERT text books to include lessons on contemporary Indian history post 1947;